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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Review Application No.180/00029/2019  
in Original Application No.180/00252/2016**

**Monday, this the 17<sup>th</sup> day of June, 2019**

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. The Manager,  
State Bank of India,  
(former State Bank of Travancore),  
Treasury Branch, PB No.91,  
Ground Floor Anacutcherly Building,  
M.G.Road, Thiruvananthapuram – 695 001.
2. The Chief Manager,  
Centralized Pension Processing Centre,  
State Bank of India, (former State Bank of Travancore),  
Vazhuthacaud, Thiruvananthapuram – 695 014.
3. The Manager,  
State Bank of India (former SBT),  
Vellayani, Thiruvananthapuram – 695 522. ....Review Applicants

**(By Advocate Mr.B.S.Syamanthak)**

**v e r s u s**

1. G.Vivekanandan,  
Air Conditioning Mechanic (Retired),  
Inter State Police Wireless Station,  
Opposite to Government Guest House,  
Thycaud P.O., Thiruvananthapuram – 695 014.  
Residing at Valiyapampady, Poonkulam,  
Vellayani, Thiruvananthapuram – 695 522.
2. Union of India represented by its Secretary,  
Ministry of Home Affairs, New Delhi – 110 001.

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3. The Director,  
Directorate of Coordination,  
Police Wireless, Ministry of Home Affairs,  
Block No.9, CGO Complex, Lodhi Road,  
New Delhi – 110 003.
4. The Station Superintendent,  
Inter State Police Wireless,  
Inter State Police Wireless Station,  
Opposite to Government Guest House,  
Thycaud P.O., Thiruvananthapuram – 695 014.
5. The Pay & Accounts Officer,  
Central Pension Accounting Office,  
Trikoot 2, Bikaji Cama Place,  
New Delhi – 110 066.
6. The PAO (DCPW),  
Ministry of Home Affairs,  
Block No.9, CGO Complex,  
Lodhi Road, New Delhi – 110 003. ...Review Respondents

**(By Advocates Mr.Vishnu S Chempazhanthiyil & Mr.P.G.Jayan,ACGSC)**

This application having been heard on 17<sup>th</sup> June 2019, the Tribunal on the same day delivered the following :

**O R D E R (O R A L)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Heard the counsel for the review applicants. This Review Application has been filed by Respondent Nos.4 to 6 in the O.A seeking review of the order of this Tribunal dated 25.1.2018 passed in the O.A. The review applicants have also filed M.A.No.180/525/2019 to condone the delay of 366 days in filing the Review Application. It is pointed out that there is no provision to condone the delay in filing the Review Application beyond 30 days.

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2. Hence the Review Application is dismissed on account of 366 days delay in filing the same. No costs.

(Dated this the 17<sup>th</sup> day of June 2019)

**ASHISH KALIA**  
**JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN**  
**ADMINISTRATIVE MEMBER**

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**List of Annexures in R.A.No.180/00029/2019 in O.A.No.180/00252/2016**

- 1. Annexure RA-1** – A copy of the order dated 25.1.2018 in O.A.No.180/00252/2016.
- 2. Annexure RA-2** – A copy of the Revised Pension Payment Order No.230930500400/701002/A1 dated 18.4.2011.
- 3. Annexure RA-3** – A copy of the undertaking executed by the Respondent No.1/applicant dated 10.8.2005.
- 4. Annexure RA-4** – A copy of the Circular No.RBI/2015-16/340 dated 17.3.2016.
- 5. Annexure RA-5** – A copy of the order in O.A.No.224/2017 dated 22.3.2018.
- 6. Annexure MA-1** – A copy of the order dated 25.1.2018 in O.A.No.180/00252/2016.

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